to Questions

- (c) whether the Corporation has decided to entrust the distribution of these films to the distributions offices of American film producers in India: and
- (d) if so, the details thereof and reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJ-RAL): (a) Yes, Sir.

(b) So far, the Film Finance Corporation has contracted for ten films-four from

one from France, one from Bulgaria and four from U.K.

- (c) The question of utilising the expertise of the established distributors of foreign films is under consideration.
 - (d) Does not arise.

Nellithurai Hydro Electric Project

*375. SHRI S. KUMARAN: Will the Minister of ENERGY be pleased to state:

- (a) whether the Nellithurai hydro-electric project in Tamil Nadu has been cleared by the Central Government:
- (b) whether it is a fact that the Kerala Government have protested against the implementation of the scheme, pending the settlement of the Cauvery dispute; and
- (c) if the reply to parts (a) and (b) above be in the affirmative, the details thereof and reasons for sanctioning the project in Tamil Nadu?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) Although the Planning Commission had cleared the project, the Central Electricity Authority has not yet accorded approval to it.

- (b) Yes, Sir.
- (c) The Nellithurai Hydro Electric Project, as proposed by Tamil Nadu, envisages utilisation of the tail race releases below the Pillur Dam on River Bhawani (a tributory of Cauvery) for power generation. Kerala contends that since the project is located in the Cauvery Basin, it should not be sanctioned without their prior concurrence. The contention of Kerala is under examination.

376 [Transferred to the 3rd December, 1974.}

Demand for better Service Conditions for P. and T. Employees

377. SHRI SANAT KUMAR RAHA: Will the Minister of COMMUNICATIONS

be pleased to state:

- (a) whether Government have rencetly received a memorandum from the Postal Employees Association regarding (i) improved service conditions; (ii) limiting over time allowance to minimum scale; (iii) providing sufficient hands to handle increased work-load and (iv) higher hourly overtime rate; and
- (b) if so, what action Government have taken thereon?

THE MINISTER OF COMMUNICA-TIONS (DR. SHANKER DAYAL SHARMA): (a) and (b) No such memorandum appears to have been received so far.

Arrest of Pakistani spies and saboteurs

- *378. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of Pakistani spies and saboteurs who are arrested in Jammu and Kashmir during the last 22 months;
- (b) the number of such Pakistani spies and saboteurs who are repatriated to Pakistan during the above period; and
- (c) the steps Government have taken to check such activities?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) and (b) According to the information received from the Government of Jammu and Kashmir, during the period from 1.1.1973 to 31.10.1974, 68 suspected Pak spies/saboteurs were arrested. Out of these, 10 were Pakistan nationals. None of them has been repatriated to Pakistan.

(c) Government is exercising necessary viglilance in this regard.

Official and Political links of Smugglers arrested under MISA

379. SHRI K.P.SINGH DEO: SHRI LOKANATH MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any action has been initiated following the arrest of sum noted smugglers under MISA, to find out their official and political linke: and
 - (b) if so, what are the results thereof?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY; : (a) and (b) Specific cases in which some of the detanined smugglers are involved are under enquiry I by the relevant departmental agencies. Arrange-